

DIVISION BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS MRS SARAH PARWAIZ PERSONAL GUARANTOR OF M/S PRIME TECHNOPLAST PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Santosh Kumar Ray, Adv. ] For the Financial Creditor

Ms. Rituparna Sanyal, Adv. ]

Ms. Zeba Khan, Adv. ]

Ms. Muskan Saha, Adv. ]

Mr. Anil Kumar Murarka, RP ] RP-in-person

**ORDER**

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. RP-in-person present.
2. List the matter on **02.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**